

Volume - II



CENTRE FOR PARLIAMENTARY STUDIES

CALL FOR PAPERS



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CENTRE FOR PARLIAMENTARY STUDIES

NATIONAL LAW INSTITUTE UNIVERSITY BHOPAL



CALL FOR PAPERS

After the successful release of the inaugural edition of NLIU - Journal for Legislative Drafting and Parliamentary Research (JLDPR) on the occasion of the 25th Foundation Day of NLIU, the Centre for Parliamentary Studies, NLIU (CPS) is pleased to announce that it is now accepting submissions for Volume - II of the JLDPR. The Journal is an annual, double-blind, peer-reviewed publication of CPS. It aims to generate interest in the realm of constitutional law, administrative law and public policy research. The Journal also intends to provide a forum for debate and discussion on contemporary developments in the above-listed areas.

ABOUT THE NATIONAL LAW INSTITUTE UNIVERSITY, BHOPAL (NLIU)

NLIU is amongst the nation's premier law schools. The University constantly strives to enhance the legal landscape of the country. It aims to contribute towards national development by instilling a sense of responsibility within the student community while at the same time cultivating a spirit of intellectual freedom, qualities of leadership and imaginative power. It has always been an endeavour of the university to ensure its students are capable and efficient in their abilities in advocacy, judicial and legal services, legislations and law reforms.

ABOUT THE CENTRE FOR PARLIAMENTARY STUDIES

The centre has been established with the objective of promoting advanced learning in constitutional law, public policy research, and legislative drafting. CPS seeks to engage itself in academic discourse and research projects on contemporary public policy issues. The centre also aims to become an instrumental organization in the holistic development of the Indian legal system by aiding the participants in acquainting themselves with important aspects of the profession.

THEME

JLDPR welcomes original, contemporary, analytical, and unpublished manuscripts on constitutional law, legislative drafting, parliamentary research, and public policy from students, academicians, and professionals. The submissions are expected to be of contemporary relevance and must demonstrate high standards of academic scholarship.

SUBMISSION CATEGORIES

LONG ARTICLES

Long article should provide an in-depth study of the contemporary legal issue. We intend to incorporate critical analysis and original assertions on the said issue. The word limit for the long articles can vary from 5,000-10,000 words (exclusive of footnotes).

SHORT ARTICLES

Short articles should include condensed studies on contemporary legal issues. The nature of the writing should preferably include descriptive analysis and informed comments on any new ideas and perspectives. The word limit for the short articles can vary from 3000-5000 words (exclusive of footnotes).

BOOK REVIEW

All the book reviews must embody an assessment of ideas promoted by the author of the book from the point of view of originality, extent of analysis, and quality. The word limit for the book review can vary from 1500-3000 words (exclusive of footnotes).

CASE COMMENTS

Case comments should include the interpretation of any landmark judicial pronouncement on any contemporary legal issue. Brief information regarding contribution to and digression from the existing laws would be appreciated. The word limit for the case comments can vary from 1500-3000 words (exclusive of footnotes).

LEGISLATIVE BRIEFS

Legislative briefs should determine the implications of any existing or proposed Indian legislation. The author(s) may concentrate on a specific section or sections of the legislation, or they may present an overview of the legislation. The word limit for the legislative comment can vary from 1500-3000 words (exclusive of footnotes).

SUBMISSION GUIDELINES

The submissions are to be made only in Microsoft Word Format (.docx or .doc files) by sending an email to cps@nliu.ac.in. Emails must mention the subject: “**Call for Papers – JLDPR | Volume II**” followed by the title of the paper. Soft copies should be submitted by 23:59 hours, 15th November 2022.

- All articles, and short articles, must be accompanied by an abstract not exceeding 300 words.
- Heading and sub-headings will be formatted with case sizes of 14 and 12 respectively in Times New Roman and Bold.
- Body of the writing will be formatted with case size 12 in Times New Roman.
- Footnotes shall follow the line spacing of 1, and the rest of the manuscript shall follow the line spacing of 1.5.
- All referencing and footnoting shall strictly adhere to the standards laid down in the Oxford University Standard for the Citation of Legal Authorities (4th ed.). Substantive footnoting is impermissible.
- Co-authorship is permissible up to a maximum of two authors.
- The authors shall not disclose their identity anywhere in the body of the manuscript.
- The submission shall also contain a separate cover letter in the body of the email enumerating the following details:

Name of the author(s)

Address of the author(s)

Phone Numbers of the author(s)

Title of the manuscript

Submission Category

Name of the institution/Organization

Year of study/ Designation

Email address(s)

- The author(s) must include a declaration in a separate attachment attesting that the submission is the author(s)' original work and has not been submitted to any other journal for consideration. In case of any copyright infringement claims, the editorial board of the journal shall not be liable. The author shall also vest the sole copyright of the manuscript with the CPS upon the acceptance of the submission.

CONTACT INFORMATION

For further clarification, please feel free to contact the CPS Editorial Team at cps@nliu.ac.in or **Anushree Chandra** (Editor-in-Chief) at 9026755359 or **Bakhshind Singh** (Editor-in-Chief) at 9958224702.

SUBMISSION DEADLINE

All submissions are to be made only through the email before or at 23:59 hours, 15th November 2022.